



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/ 2017		Admission	Rule-6 of I&B	R.K. Swamy BBDO Pvt. Ltd. Vs Firepro Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
⑬	N.B. LAKSHMI 9980994458	Petitioner	
⑬	N.K. Dilip & M.G. Nanjappa & Co., Advocates Tatva Legal Bangalore 9986633098		

Counsel for petitioner is present. She is directed to comply the objections raised by the Registry.

List it on 04.07.2017.

  
MEMBER (J)

  
MEMBER (T)